

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Madras, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1637/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1638/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 1995-96.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-1639/97]

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1640/97]

- (b) (i) Statement regarding Review by the Government of the working of the India Trade

Promotion Organisation, New Delhi, for the year 1995-96.

- (ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1641/97]

- (c) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1642/97]

- (d) (i) Review by the Government of the working of the Projects and Equipment Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (8) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (7) above.

[Placed in Library. See No. LT-1643/97]

- (9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for the year 1997-98.

[Placed in Library. See No. LT-1644/97]

Detailed Demands for Grants of The Ministry of Food Processing Industries for 1997-98

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): On behalf of Shri Dilip Kumar Ray, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 1997-98.

[Placed in Library. See No. LT-1645/97]

Review by the Government and Annual Report of the Neyveli Lignite Corporation Ltd. Neyveli for the Year 1995-96

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1995-96.
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1646/97]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal, for the year 1997-98.

[Placed in Library. See No. LT-1647/97]

**Annual Report and Audited Accounts of
Institute of Constitutional and Parliamentary
Studies, New Delhi**

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1648/97]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 1997-98.

[Placed in Library. See No. LT-1649/97]

**Notification Under Section 21 of
the Coinage Act, 1906**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): On behalf of Shri M.P. Veerendra Kumar, I beg to lay on the Table-

(1) A copy of the Notification No. G.S.R. 591(E) (Hindi and English versions) published in Gazette of India

dated the 27th December, 1996 containing corrigendum to the Notification No. G.S.R. 485(E) dated the 18th October, 1996, issued under section 21 of the Coinage Act, 1906.

[Placed in Library. See No. LT-1650/97]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Coinage Act, 1906.

(i) The Coinage (Standard Weight and Remedy of Commemorative Coins) of the One Hundred Rupees (constaining Silver 50 percent, Copper 40 percent, Nickel 5 percent and Zinc 5 percent), Fifty Rupees and Five Rupees (containing Copper 75 percent and Nickel 25 percent) coined on the occasion of the Inter-Parliamentary Conference on "Men and Women Partnership in Politics" Rules, 1997 published in Notification No. G.S.R. 73(E) in Gazette of India dated the 14th February, 1997.

(ii) The Coinage (Standard Weight and Remedy of Commemorative Coins) of the Hundred Rupees (containing Silver 50 percent, Copper 40 percent, Nickel 5 percent and Zinc 5 percent), Fifty Rupees, Ten Rupees and Two Rupees (containing Copper 75 percent and Nickel 25 percent) coined in the memory of "Subhas Chandra Bose" Rules, 1997 published in Notification No. G.S.R. 15(E) in Gazette of India dated the 17th January, 1997.

(iii) The Coinage (Standard Weight and Remedy of Commemorative Coins) of the One Hundred Rupees (constaining Silver 50 percent, Copper 40 percent, Nickel 5 percent and Zinc 5 percent), Fifty Rupees, Ten Rupees and Two Rupees (containing Copper 75 percent and Nickel 25 percent) coined in the memory of "Subhas Chandra Bose" Rules, 1997 published in Notification No. G.S.R. 82(E) in Gazette of India dated the 17th January, 1997.

[Placed in Library. See No. LT-1651/97]

(3) A copy of each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) S.O. 820(E) published in Gazette of India dated the 26th November, 1996 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of import.

(ii) S.O. 821(E) published in Gazette of India dated the 26th November, 1996 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign